NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/53/ (IB)/2017

NAME OF THE PETITIONER(S)

: SHRIRAM CITY UNION FINANCE LTD

NAME OF THE RESPONDENT(S)

: NEWS TODAY MEDIA PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Kumarpal R Chopsa

Comed for Respondet

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<u>ORDER</u>

Matter is called. No representation on behalf of the petitioner. Counsel for respondent present. The Registry is directed to issue notice to the petitioner. Put up on 23.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL) (K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)